

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP/15(CHE)/2023
Name of Petitioner : Balaji Subramanian
& Vs
Name of Respondent : ELV Supply Chain solutions & Services Pvt Ltd and Anr
Section : Sec 241-242 of CA, 2013

ORDER

Present: Ms. Durga Bhat, Ld. Counsel for Petitioner.
None for Respondent.

In this case, right of the Respondents to file reply had already been closed.

List the Petition for arguments on interim relief on **12.06.2024**.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-
[SANJIV JAIN]
MEMBER (JUDICIAL)